

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2453
ANSWERED ON:09.08.2010
PRODUCTION OF TOBACCO
Lagadapati Shri Rajagopal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details regarding production of tobacco during the last three years, State-wise;
- (b) whether there has been a record production of tobacco in Andhra Pradesh;
- (c) if so, the details thereof;
- (d) whether tobacco farmers are facing problems in selling their products due to fall in prices of tobacco;
- (e) if so, the details thereof and the response of the Government thereto;
- (f) whether the Ministry is considering exemption to farmers from paying one per cent on every kilogram of tobacco to Board and also penalty for producing more than the permitted tobacco;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) Production of tobacco during the last three years is as given below:

Year	Andhra Pradesh	Karnataka
	Production	Production
	(M.Kgs)	(M.Kgs)

2007-08	165.32	87.66
2008-09	203.94	114.00
2009-10	151.31#	115.67

As on 3rd August, 2010.

- (b) & (c) Yes, Madam. During 2009-10 Andhra Pradesh crop season, 211.00 M.kgs is estimated to be produced under 1,50,233 hec. area of plantation.
- (d) No, Madam.
- (e) Does not arise.
- (f) to (h) There is 15% penalty on the value of sale proceeds of excess and unauthorized production plus Rs. 2 per kg. fee on such sale. This was imposed to discourage excess production leading to excess supply and resultant fall in price.